

(b) if so, the number of refugees who have migrated to India ; and

(c) the steps taken or proposed to be taken by Government to rehabilitate them ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a). Yes, Sir.

(b) According to the information made available by the State Governments, about 41,000 refugees have migrated to India after the Simla Agreement.

(c) The question of rehabilitation of the refugees in India does not arise.

Maintaining of own Aircraft by Foreign Embassies in India

1711. **SHRI BIRENDER SINGH RAO : SHRI MUKHTIAR SINGH MALIK :**

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have since taken any final decision relating to the grant of permission to foreign missions to maintain their own aircraft for internal flights either for the Head of Missions or for their staff ; and

(b) if so, the nature of decision taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The foreign missions in India who had been maintaining aircraft for their own use have already been informed of the Government of India's decision to withdraw this facility.

Shifting of Department of G.S.I. from Calcutta

1712. **SHRI JAGADISH BHATTACHARYYA :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether several Department of the Geological Survey of India in Calcutta are being shifted from there ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and (b). There is no proposal to shift any department of Geological Survey of India from Calcutta as such. The Government have, however, been considering the question of reorganising the G.S.I. for sometime past so as to make it more efficient in the discharge of its functions. The Committee on Organisation of Scientific Research (COSR) examined the activities, functions and organisational structure of CSI and made certain recommendations in this regard. These recommendations which subsequently considered by Committee on Science and Technology became the basis for the Government decision to merge the Ground Water Wing of GSI with the Central Ground Water Board of the Ministry of Agriculture and to set up a Mineral Exploration Corporation in the public sector to undertake exploring in detail and proving the mineral resources of the country in the shortest possible time. The merger of Ground water Wing of GSI with Central Ground water Board has come into force with effect from 1st August, 1972. The Mineral Exploration Corporation which will be located at Nagpur is expected to be set up shortly.

Bauxite investigation at Nileshwar by Geological Survey of India

1713. **SHRI VAYALAR RAVI :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have decided to close down the Bauxite Investigation at Nileshwar in Kerala undertaken by the Geological Survey of India ;

(b) if so, the reasons therefor ; and

(c) whether the entire analysis data of the samples taken from the area has been made available to the State Government ; and if not, the reasons thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) No, Sir. Bauxite Investigation at Nileshwar in Kerala is in progress.

(b) Does not arise.